

F.No.01(01)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 01.03.2018

ORDER NO. 34 of 2018


Hon'ble President is pleased to order the following sitting commencing from **05.03.2018 to 09.03.2018 or till further orders, whichever is earlier, for CESTAT Mumbai** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. Raju, Member (Technical)	From 05.03.2018 to 09.03.2018	Customs and Excise Division Bench matters
Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (T)	From 05.03.2018 to 09.03.2018	Service Division Tax Bench matters

Note :

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
2. On every Friday afternoon special bench sittings will be notified, if any.

By Order


(Mohinder Singh)
Deputy Registrar

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SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.


Dy. Registrar